

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "G": NEW DELHI

BEFORE
SHRI ANIL CHATURVEDI, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER

ITA No. 7015/Del/2018
Asstt. Year : 2009-10

Global Gears Pvt. Ltd., 15/54, Old Rajender Nagar, New Delhi -110 060 PAN AACCG9365P	Vs.	ITO, Ward-10(2) New Delhi.
(Appellant)		(Respondent)

Assessee by:	Shri Aakash, Advcate
Department by :	Shri Abhishek Kumar, Sr. DR
Date of Hearing	17.08.2022
Date of pronouncement	17.08.2022

ORDER

PER ASTHA CHANDRA, JM

This appeal filed by the assessee is directed against the order dated 31.08.2018 passed by the Ld. CIT (A)- 35, New Delhi relating to assessment year 2009-10.

2. The Ld. Counsel for the assessee has requested for withdrawal of the appeal on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and certificate to this effect in Form No. 3 has already been obtained.

3. Learned Sr. DR has no objection for withdrawal of the appeal.

4. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.

5. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court at time of hearing itself i.e. on 17th August, 2022.

sd/-

sd/-

**(ANIL CHATURVEDI)
ACCOUNTANT MEMBER**

**(ASTHA CHANDRA)
JUDICIAL MEMBER**

Dated: 26/08/2022

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	